

Government have since decided to entrust this matter to the Central Bureau of Investigation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI (SHRI JANARDHANA POOJARY): (a) and (b) According to the Punjab and Sind Bank, it is incorrect to state that the Bank records relating to recruitment for the years 1979 and 1980 are not traceable.

(c) No, Sir.

**Meeting between the Minister of State for Finance and Representatives of Mill Owners' Association of Gujarat**

862. SHRI IBRAHIM KALANIYA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Minister of State in his Ministry recently visited Gujarat and had discussions with the representatives of the Gujarat Mill Owners' Association and Gujarat Beopari Mahamandal about their problems; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) Yes, Sir.

(b) A pre-budget Memorandum dated 14-2-83 seeking certain concessions, both in direct and indirect taxes, has been submitted by Ahmedabad Textile Mills' Association for consideration.

**Discussion between Officials of Central Govt. Employees' Association of Gujarat and the Minister of State for Finance**

863. SHRI IBRAHIM KALANIYA: Will the -Minister, of-FINANCE be pleased to state:.

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(a) whether it is a fact that during the recent visit of the Minister of State in his Ministry of Gujarat representatives of Employees belonging to Income Tax and Customs and Central Excise Departments met him and discussed their problems and submitted memoranda to him; end

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) and (b) During his recent visit of Minister of State for Finance to Ahmedabad (Gujarat), the Gujarat Income Tax Employees Association Ahmedabad and the Income Tax Notice Servers' and Group 'D' Employees Association, Gujarat submitted their memoranda to him. The first one is an Association recognised by the Government. The other Association has not so far been recognised by the Government.

The Gujarat Income-tax Employees Association, Ahmedabad have requested the Minister: —

(i) to sanction more posts in the cadres of I.T.O. Group 'B' Inspectors, Notice Servers "and Group 'D' Staff for Gujarat Charge;

(ii) to have a time-bound schedule for solving the accommodation problem of the staff of the Gujarat Charge; and

(iii) to give powers to the regional Heads of Departments to make direct recruitments of staff instead of Staff Selection Commission.

The Income-tax Notices Servers and Group 'D' Employees Association has made the following demands:

(i) Recognition of the Association;

- (ii) sanction of more posts of Record Keepers and Notice Servers for Gujarat Charge.
- (iii) increase of washing allowance from Rs. 4 to Rs. 10 per month.
- (iv) revision of pay scale of Jamadars.
- (v) timely supply of liveries etc. to Group 'D' staff and notice Servers.
- (vi) supply of cotton (mill made) uniforms instead of khadi.
- (vii) increase in the strength of Peons.
- (viii) grant of medical allowance in place of medical facilities provided by CGHS.
- (ix) provision of more residential accommodation for Peons and Notice Servers; and
- (x) stoppage of deduction of 10 per cent as House rent from their pay.

No Association of Customs and Central Excise Employees met the Minister.

#### Promotion of Tourism

864. SHRI AMARPROSAD CHAKRABORTY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that tourism industry of India ranks today as the second biggest foreign exchange earner:

(b) if so, whether Government have any proposal to increase the Sixth Five Year Plan outlay on promotion of tourism; and

<c> if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) Foreign exchange earnings from tourism as estimated by this Ministry ranked third after export earnings from handicrafts & engineering goods.

(b) and (c) The Ministry of Tourism and Civil Aviation in their mid-term review of the Sixth Five Year Plan had requested for the enhancement of the Sixth Five Year Plan outlay from Rs. 25 crores to Rs. 38 crores. No decision has yet been taken in this regard.

#### हिन्दी सलाहकार तथा राजभाषा कार्यान्वयन समिति की बैठकें

865. श्री जगदम्बी प्रताप यादव : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले तीन वर्षों के दौरान उनके मंत्रालय में हिन्दी सलाहकार तथा राजभाषा कार्यान्वयन समिति की कितनी बैठकें हुई और उसमें क्या निर्णय लिए गए और उनके कार्यान्वयन के संबंध में वर्तमान स्थिति क्या है ;

(ख) मंत्रालय तथा उसके अधीन अन्य संगठनों में हिन्दी का काम करने के लिए हिन्दी जानने वाले कितने व्यक्तियों तथा कितने टाइपराइटरों की आवश्यकता है और उनकी वर्तमान संख्या क्या है और कितने पद खाली पड़े हुए हैं ;

(ग) क्या हिन्दी कर्मचारियों की कमी को ध्यान में रखते हुए उनका मंत्रालय "वैलकम" और "नमस्कार" नामक दो पत्र केवल अंग्रेजी में ही प्रकाशित करने का विचार रखता है और यदि हाँ, तो उसके क्या कारण हैं; और

(घ) मंत्रालय तथा उसके सम्बद्ध कार्यालयों में हिन्दी को बढ़ावा देने